GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 2310 (TO BE ANSWERED ON 16.03.2022)

CBI RAIDS

2310. SHRIMATI MALA ROY:

Will the **PRIME MINISTER** be pleased to state:

(a) the details of all CBI raids conducted since 2019 that have happened in a State after announcement of Assembly election there or ahead of Lok Sabha election and after Code of Conduct came into effect, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a): Searches are carried out by CBI, as per the provisions of the CrPC, in various States for collection of evidence(s) at various points of time of investigation as considered essential in the interest of investigation of criminal cases pertaining to bribery and corruption (trap cases), bank fraud, cheating, criminal misconduct, murder, missing persons etc. Details of all searches carried out by CBI branches located in various States during last three years are as following: -

S No	Year	Total No of cases in which	No of searches carried out
		searches were carried out	
1	2019	368	1649
2	2020	328	1438
3	2021	444	2041
